

उपलब्ध हो गयी तो मैं घाघा करता हूँ कि इस स्कीम को अधिकतर राज्यों में लागू कर दिया जायेगा ।

Shri Ajit Singh Sarhadi: Is it the intention of the Government to subsidise the States in this regard, that is, in the matter of compulsory educations?

Dr K L Shrimani: Yes, Sir

Shri S. C. Samanta: What is the intention of the Government where the percentage of money that will be required for its introduction is concerned?

Dr. K L. Shrimani: All these matters have to be determined in the Third Five Year Plan

Shri Hem Barua: May I know whether it is a fact that at the 26th meeting of the Central Board of Education the hon Education Minister said that financial difficulties have caused the Government to cut down the target from the age group of 6—14 to 6—11? If so, have Government examined the financial implications likely to be involved in the one great and compared it with the financial implications likely to be involved in the other target?

Dr. K. L. Shrimani: The Second Five Year Plan gives some indication of it and after a good deal of discussion it was found that though 6—14 age group is our ultimate target it is not likely to be fulfilled in the near future. Therefore the panel of the Planning Commission reduced the target and suggested that we should approach the problem more realistically. The target has now been reduced to 6—11 age group. That too will require a large amount of money and is likely to be fulfilled only at the end of the Third Five Year Plan.

Shri Panigrahi: May I know the total number of students in the country now receiving free and compulsory primary education and the total amount of money spent so far by the Government of India on this account?

Dr. K. L. Shrimani: I shall require notice for answering this question

श्री नवल प्रभाकर क्या माननीय मंत्री जी बता सकेंगे कि दिल्ली के अन्दर दिल्ली प्रशासन ने या दिल्ली कारपोरेशन ने कोई इस प्रकार का आग्रह किया है कि अगर उनको अनुदान दे दिया जाये तो वे १४ वर्ष तक की उम्र के बच्चों को निशुल्क प्राथमिक शिक्षा दे सकते हैं ?

डा० का० ला० श्रीवास, अब तक ता कार्ट पेना प्रस्ताव नहीं आया है । पर हमारी यह कोशिश है कि जितनी जल्दी हो सके इसको किया जाये ।

श्री भक्त दर्शन राज्य सरकारों के उत्तर आने में देर हो रही है । मैं जानना चाहता हूँ कि इस अवस्था में जो केन्द्र शासित प्रदेश हैं उनके लिये क्यों तीमरी पञ्चवर्षीय योजना की प्रतीक्षा की जा रही है और क्या यह कार्य अभी में क्यों प्रारम्भ नहीं कर दिया जाता ?

डा० का० ला० श्रीवासी प्लान तो केन्द्र और राज्य दोनों को मिला कर ही बनते हैं ।

Election Expenses

*475 { **Shri Osman Ali Khan:**
Shri Subbiah Ambalam:

Will the Minister of Law be pleased to state

(a) whether Government is considering any proposal to reduce the expenditure on the conduct of election in future, and

(b) if so, what are the proposed measures?

The Minister of Law (Shri A. K. Sen): (a) and (b) The Election Commission have under consideration several measures for the reduction of expenditure from public revenues in the conduct of elections. Some of these are possibility of greater utilization of agencies like Gram Panchayats in rural areas, the printing of the

electoral rolls by some cheaper, process of multigraphing, reduction of expenditure in the setting up of the polling stations, reduction in the number of persons employed actually for the conduct of the elections and reduction in the cost of transport of personnel and material

Shri Osman Ali Khan: May I know what is the expenditure incurred by the Government on the conduct of the last elections and what is the saving in expenditure that is expected as a result of the proposed measure?

The Deputy Minister of Law (Shri Hajarnavis): At the first election, the expenditure was Rs. 10,45,47,099 which worked out to 4.88 annas per voter. In the second general election, the expenditure amounted to Rs. 5,90,21,786 which worked out to 2.4 annas per voter. There is expected to be some saving in the next election. How much it would be, it is difficult for me to say

Shri Osman Ali Khan: May I know whether the new marking system will result in any increase of expenditure in the conduct of elections?

Shri Hajarnavis: No. It is not expected that it would add to the expenditure.

Shri Subbiah Ambalam: May I know whether there is any proposal to reduce the period within which general elections should be conducted throughout the country?

Shri Hajarnavis: That hardly arises out of this question

Mr. Speaker: This relates to election expenses.

Shri Thirumala Rao: The hon. Minister said that they will utilise the services of Gram Panchayats. In what way are they going to utilise the Gram Panchayats for elections?

Shri Hajarnavis: Personnel of the Gram Panchayats and probably the houses or buildings of Gram Panchayats.

Shri Thirumala Rao: Personnel means, they have no paid employees, for, Gram Panchayats are run by elec-

ted bodies, and not all over the country. Have the Government bestowed any thought about it before announcing it in the House?

Shri Hajarnavis: This is one of the matters which the Election Commission will take into consideration. These are proposals which the Election Commission will examine.

Teacher-pupil Ratio

*476. **Pandit D. N. Tiwary:** Will the Minister of Education be pleased to state the decision of the Government of India in the matter of teacher-pupil ratio for primary, secondary and higher secondary education?

The Minister of Education (Dr. K. L. Shrimall): The Ministry is of the view that for primary, secondary and higher secondary education the number of students per teacher should not exceed 40

Pandit D. N. Tiwary: May I know, at present, what is the ratio generally in the country in the schools?

Dr. K. L. Shrimall: According to the 1956-57 statistics, the average number of pupils per teacher in the country is as follows

Primary schools	34
Middle schools	26
High schools	25

Shri Jadhav: May I know whether it is a fact that there is the shift system on account of the shortage of teachers in some of the States for the first four standards of the primary schools and whether that ratio has been taken into consideration?

Dr. K. L. Shrimall: I am not aware whether in primary schools there is shift system. But, it is true that we have suggested to the State Governments that for some time to come, they may have shift systems in order that the buildings may be utilised and sometimes the staff may also be utilised.

Shri Hem Barua: May I know whether the attention of the Education